

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2578**  
**TO BE ANSWERED ON 01.12.2016**

**Drinking Water in Drought Affected Areas**

**2578. SHRI KUNDARIYAMOHAN BHAI KALYANJI BHAI:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the States with seventy per cent less rainfall have sought funds from the Union Government to tackle drought situation to provide drinking water to the villagers of the drought-affected areas and if so, the details thereof indicating the names of the States;
- (b) the details of funds provided to these States against their demand upto February, 2016; and
- (c) the time by which the remaining amount is likely to be disbursed?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESHCHANDAPPA JIGAJINAGI)**

(a) Under National Rural Drinking Water Programme (NRDWP), there is no provision to allocate funds to the states in wake of 70 % less rainfall. However, under NRDWP, 2% of annual allocation is retained for providing assistance in wake of natural calamities including drought. Funds under this component is released after due recommendation of High Level Committee (HLC) headed by Honourable Home Minister.

(b) The State-wise details of fund released to the drought affected States as additional assistance under NRDWP calamity component for the last three years up to February 2016 is as under:

(Rs. in crore)

Sr. No.	States	2012-13	2013-14	2014-15	2015-16
1	Haryana			5.05	
2	Karnataka	38.20		9.00	
3	Maharashtra	15.00			
4	Rajasthan	11.00			
5	Tamil Nadu		31.00		
6	Uttar Pradesh			44.00	

(c) No release is due for providing assistance to drought affected states under NRDWP Calamity component as on 28.11.2016.